SUPREME COURT OF INDIA

This file relates to the proposal for appointment of following five Additional Judges of the Rajasthan High Court, as Permanent Judges of that High Court:

- 1. Mr. Justice Ashok Kumar Gaur
- 2. Mr. Justice Manoj Kumar Garg
- 3. Mr. Justice Inderjeet Singh
- 4. Mr. Justice Dr. Virendra Kumar Mathur
- 5. Mr. Justice Ramchandra Singh Jhala

The Collegium of the Rajasthan High Court <u>vide</u> Minutes dated 26th April, 2018 has unanimously recommended the above-named Additional Judges for appointment as Permanent Judges of that High Court.

Since Mr. Justice Ramchandra Singh Jhala (mentioned at Sl. No. 5 above) is going to retire on attaining the age of superannuation on 2nd July, 2018, the Collegium considers it appropriate to take up for consideration, for the present, only his case. The proposal pertaining to other Additional Judges whose current term would be expiring much later will be taken up for consideration at appropriate stage.

The above recommendation has the concurrence of the Government of Rajasthan.

In order to ascertain suitability of Mr. Justice Ramchandra Singh Jhala for being appointed as Permanent Judge, we have consulted our colleagues who are conversant with the affairs of the Rajasthan High Court. Copies of letters of their opinion received in this regard are placed below.

The Committee constituted in terms of the Resolution dated 26th October, 2017 of the Supreme Court Collegium to assess the Judgments of the above-named recommendees, has submitted its report. A copy of the report of the two-Judge Committee is placed below.

Taking into consideration the material on record, the Collegium finds Mr. Justice Ramchandra Singh Jhala, Additional Judge, suitable for being appointed as Permanent Judge.

In view of the above, the Collegium resolves to recommend, for the present, that Mr. Justice Ramchandra Singh Jhala, Additional Judge be appointed as Permanent Judge of the Rajasthan High Court against one of the existing vacancies.

